

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4885  
ANSWERED ON:10.05.2007  
GENERAL AND TATKAL QUOTA  
Ahir Shri Hansraj Gangaram;Yadav Shri Ram Kripal

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the comparative percentage of general quota and tatkal quota issued by the Railways;
- (b) whether the railways have reduced the number of ticket in general quota and converted it into tatkal quota;
- (c) if so, the reasons therefor;
- (d) the amount of revenue earned by the Railways from sale of tickets in tatkal quota during 2005-06 and 2006-07;
- (e) whether Railways are considering to increase the number of sleeper class tickets of general quota in view of the difficulty being faced by the passengers due to its shortage; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI R.VELU)

(a) to (c): The Advance Reservation Period for seeking reservation in trains is generally 90 days. However, in order to meet the urgent travel requirement for the passengers who plan their journey on short notice, Tatkal reservation facility with Advance Reservation Period of five days (excluding the day of journey) has been provided. The reservation under both the facilities can be availed by the passengers on first-cum-first served basis. As such there is only a comparative Advance Reservation Period and no reduction in the general accommodation for the passengers.

(d): The amount of revenue earned by the Railways from sale of tickets in Tatkal quota during 2005-06 and 2006-07 is as under: -

2005-06 - Rs.125.56 crores  
2006-07 - Rs.210.95 crores

(e) & (f): Additional coaches are attached by the Railways both as a regular measure and also from time to time in trains where heavy rush of passengers is noticed and it is a continuous process.